

Pension to Textile Workers

4113. SHRI S. MUTHU MANI; Will the Minister of TEXTILES be pleased to state;

(a) what is the number of textile workers in all over the country both in cooperative and private sectors separately;

(b) what is the number of textile mills under cooperative sector and how many textile mills are in private sector in all over the country;

(c) whether there is any proposal with the Government to provide pension scheme for the textile labourers in both sectors;

(d) if so, what steps are being taken by Government in this regards so far; and

(e) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASOK GEHLOT): (a) As on 31.3.92, 1.04 lakh workers were on rolls in Co-operative Sector and 7.07 lakh workers were in Private Sector.

(b) As on 31.3.92, there were 116(115 Spg. and 1 Comp.) Cotton/Man-made Fibre Textile Mills under Cooperative Sector and 804(636 Spg. & 168 Comp.) were in Private Sector.

(c) No, Sir.

(d) Question does not arise.

(e) No pension is given by Government to employee of private [Cooperative sector mills.

Setting up of Cooperative Spinning Mills in Maharashtra

4114. SHRI MURLIDHAR CHANDRAKANT BHANDARE;
DR. SHRIKANT RAMCHANDRA JICHKAR;
SHRIMATI VEENA VERMA;
SHRI VITHALRAO MADHAVRAO JADHAV;

Will the Minister of TEXTILES be pleased to state;

(a) what is the number of spinning mills to be set up during Eighth Plan period in different parts of the country;

(b) whether any proposals for setting up cooperative spinning mills in Maharashtra especially in the backward region of Vidarbha Marathwada and the Konkan belt have been submitted to Government during the last year;

(c) if so, what are the details thereof indicating their location, projected capacity and estimated cost;

(d) whether any of them have since been cleared;

(e) whether demand for central aid has been made for setting up the Sanctioned units; and

(f) if so, the details thereof and the central response thereto?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) As per the information made available by NCDC, during the VIII Five Year Plan 40 Co-operative Spinning Mills are to be Set up in different parts of the country.

(b) to (f) In a communication received from Govt. of Maharashtra, it has been suggested that financial institutions should agree to provide long term loans to cover 50 per cent of the cost of the 30 out of 40 proposed Cooperative Spinning Mills.

The matter has been taken up with financial institutions.

Export of garments

4115. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister of TEXTILES be pleased to state;

(a) what is the total value of garments exported out of India during the year 1991-92;

(b) what are the names of the top ten countries where such garments were exported and the value of such export countrywise; and

(c) what is Government's policy in this regard?